

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

104. C.P.(IB) -672(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.09.2023**

NAME OF THE PARTIES: Siemens Financial Services Private Limited

V/s.

Chesa Dental Care Services Limited.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Ld. Counsel appearing for the Petitioner, Mr. Abdullah Bharmal i/b India Law LLP is present and submits that the notice sent to the Respondent was returned with an endorsement "Addressee Left".

The Ld. Counsel appearing for the Petitioner is given one more opportunity to serve notice to the Respondent by all permissible mode and file service affidavit at least two days before the next date of hearing.

List this matter on **07.11.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)